

the modalities for deciding claims for inclusion in, exclusion from and other modifications in the Orders specifying Scheduled Castes and Scheduled Tribes lists. According to these modalities, only those proposals which have been recommended by the concerned State Government, the Registrar General India (RGI) and the National Commission for Scheduled Tribes are to be considered for amendment of legislation.

Proposals for inclusion of Vaddera, Besta (Gangaputra) and Poosala communities in list of the STs of Andhra Pradesh were referred to the Government of Andhra Pradesh. The State Government of Andhra Pradesh has not recommended the proposals.

Banking services for Tribals in Andhra Pradesh

2136. SHRI DEVENDER GOUD T: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is not a fact that many tribal areas does not have banking services;
- (b) if so, the details thereof, with a particular reference to Andhra Pradesh;
- (c) whether it is a fact that Government has identified 19 key areas for banking services;
- (d) if so, the details thereon; and
- (e) how the above efforts would help to ameliorate the socio-economic condition of tribals in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) to (e) As intimated by Ministry of Finance, Department of Financial Services there are 97,473 branches of Scheduled Commercial Banks (SCBs) functioning in the country as on June 30, 2012 out of which 35,966 branches are in rural areas and 25,566 in semi-urban areas, which together constitute about 63% of the total bank branches. The State-wise number of branches (including the State of Andhra Pradesh) of all Scheduled Commercial Banks, in the Rural areas as on 30th June 2012 is given in Statement (*See below*). Reserve Bank of India (RBI) has informed that they do not maintain specific information/data with reference to tribal areas.

Andhra Bank, the State Level Bankers Committee (SLBC) convener bank has

informed that in Andhra Pradesh there are 398 branches in tribal areas covering 11 districts.

In order to extend the reach of banking to the rural hinterland, Banks, during 2010-12 have provided banking facilities to 74,194 habitations having a population in excess of 2000 (as per 2001 census) by March, 2012 under “Swabhimaan” campaign, using the Business Correspondent model/branch/mobile etc.

As per extant Branch Authorisation Policy of RBI, general permission has been granted to domestic Scheduled Commercial Banks, (other than RRBs) to open branches, in Tier 2 to Tier 6 centres (with population up to 99,999) which include rural centres and tribal areas, and in rural, semi urban and urban centres of the North Eastern States and Sikkim, and to open mobile branches in Tier 3 to Tier 6 centres (with population up to 49,999) which include rural centres and in rural, semi urban and urban centres of the North Eastern States and Sikkim subject to reporting.

RBI further advised banks that while preparing their Annual Branch Expansion Plan, the banks should allocate at least 25 percent of the branches proposed to be opened during a year in unbanked rural centres with population upto 9999.

Statement

State-wise number of branches of Scheduled Commercial Banks in Rural areas as on 30.6.2012.

Sl.No.	Name of State	Number of branches
1.	Andman and Nicobar	22
2.	Andhra Pradesh	2798
3.	Arunachal Pradesh	54
4.	Assam	818
5.	Bihar	2547
6.	Chandigarh	22
7.	Chhattisgarh	746
8.	Dadra and Nagar Haveli	11
9.	Daman and Diu	2
10.	Delhi	79

Sl.No.	Name of State	Number of branches
11.	Goa	203
12.	Gujarat	1726
13.	Haryana	942
14.	Himachal Pradesh	848
15.	Jammu and Kashmir	605
16.	Jharkhand	1087
17.	Karnataka	2407
18.	Kerala	351
19.	Lakshadweep	8
20.	Madhya Pradesh	1849
21.	Maharashtra	2381
22.	Manipur	43
23.	Meghalaya	131
24.	Mizoram	58
25.	Nagaland	43
26.	Odisha	1815
27.	Punjab	1444
28.	Puducherry	38
29.	Rajasthan	1961
30.	Sikkim	60
31.	Tamil Nadu	2026
32.	Tripura	136
33.	Uttar Pradesh	5484
34.	Uttarakhand	694
35.	West Bengal	2527
ALL-INDIA		35966

Rural Centres are with population of less than 10,000 (Census 2001)

Source: Master Office File on banks, DSIM, RBI as on August 3, 2012.